

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013

Dated : 30th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 107 of 2013 &
IA no. 276 of 2013

The Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Ronak Jain
Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2

Appeal No. 125 of 2013

Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2
Mr. Buddy A. Ranganadhan
Mr. Ronak Jain

Appeal No. 126 of 2013

Bharti Airtel Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv

Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2
Mr. Buddy A. Ranganadhan
Mr. Ronak Jain

Appeal No. 123 of 2013

**Shopping Centers Association of
India (SCAI) Ltd. Appellant(s)**
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2
Mr. Buddy A. Ranganadhan
Mr. Ronak Jain

Appeal No. 124 of 2013

Retailers Association of India Appellant(s)
Versus
**Maharashtra State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza
Ms. Anjali Chandurkar for R.2
Mr. Buddy A. Ranganadhan
Mr. Ronak Jain

Appeal No. 135 of 2013 & IA 200 of 2013

MIDC Moral Industries Association Appellant(s)
Versus
**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Hasan Murtaza

Ms. Anjali Chandurkar for R.2
Mr. Buddy A. Ranganadhan
Mr. Ronak Jain

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Appellant has finished his arguments in Appeal nos. 123 & 124 of 2013.

Post these matters for further hearing on **10.02.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt